

**ANNEXURE-1**

**NAME OF THE CORPORATE DEBTOR: TULSI EXTRUSIONS LIMITED;**

**DATE OF COMMENCEMENT OF LIQUIDATION: 24.06.2020;**

**LIST OF STAKEHOLDERS AS ON: 24.06.2020 (updated on 03.10.2020)**

**LIST OF SECURED FINANCIAL CREDITORS**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Punjab National Bank	24.06.2020	4843948079.00	4837303864.00	Working Capital and Term Loan	As per Claim Form	Yes	Various Immoveable Properties	-	89.14%	-	-	66,44,215	-	-
2.	Indian Bank (Erstwhile Allahabad Bank)	22.07.2020	411189527.00	411189527.00	Working Capital and Term Loan	As per Claim Form	Yes	Various Immoveable Properties	-	7.58%	-	-	-	-	-
3.	L & T Finance Ltd.	23.07.2020	3,32,70,404.00	3,32,70,404.00	Term Loan	As per Claim Form	Yes	Machinery	-	0.61%	-	-	-	-	-
<b>Total</b>			<b>5281763795.00</b>	<b>5281763795.00</b>											